## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.01.2018 AT 10.30 AM

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CP(IB) No. 295 /9//HDB/2017
BSCPL Infrastructure Private Limited
Hill & Smith Infrastructure Products India
Pvt Ltd
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BSCPL Infrastructure Private Limited
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## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

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CP(IB) No. 295/9/HDB/2017

In the matter of Hill & Smith Infrastructure Products India Pvt Ltd vs BSCPL Infrastructure Private Limited

Date of order: 29.01.2018

## **ORDER**

Heard Shri Ojaswi M, Ld. Counsel for the Petitioner and Shri Lokesh Agarwal, Ld. Counsel for the Respondent.

The Ld. Counsel for the Petitioner is not ready to argue the case even though the case is listed for admission in November, 2017. It shows the Petitioner is not interested to argue the case. Therefore, there is no other alternative for the Tribunal except to adjourn the matter. The Ld. Counsel for the Respondent has also not filed his reply so far. Therefore, they are not interested in opposing the Petition. Post the case on 16.03.2018.

Member (T)

Member (J)

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